

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	1	
2	Unsecured financial creditors belonging to any class of creditors	1	1,20,43,347	1	1,20,43,347	0	0	0	2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	4	
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	5	
6	Operational creditors (Employees)	0	0	0	0	0	0	0	6	
7	Operational creditors (Government Dues)			0	0	0	4,39,38,317	4,39,38,317	7	The Claim Form Submitted is under verification
8	Operational creditors (other than Workmen and Employees and Government Dues)	0	0	0	0	0	0	0	0	Certain Clarifications have been asked.
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	9	
Total		1.	1,20,43,347	1	1,20,43,347	0	4,39,38,317	4,39,38,317		

Annexure-1

Name of the corporate debtor: M/s KLM Holdings Private Limited ; Date of commencement of CIRP: 06.12.2023 (Order Received on 14.12.2023); List of creditors as on: 06.01.2024

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Annexure-2

Name of the corporate debtor: M/s KLM Holdings Private Limited; Date of commencement of CIRP: 06.12.2023 (Order Received on 14.12.2023); List of creditors as on: 06.01.2024

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1.	BCL Enterprises Limited	L65100DL1985PLC021467	28.12.23	1,20,43,347	1,20,43,347	Unsecured financial loan	NIL	No	100%	NIL	NIL	NIL	NIL	Claim has been admitted

Annexure – 3

Name of the corporate debtor: M/s KLM Holdings Private Limited ; Date of commencement of CIRP: 06.12.2023 (Order Received on 14.12.2023); List of creditors as on: 06.01.2024

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC						
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Annexure – 4

Name of the corporate debtor: M/s KLM Holdings Private Limited; Date of commencement of CIRP: 06.12.2023 (Order Received on 14.12.2023); List of creditors as on: 06.01.2024

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Annexure – 5

Name of the corporate debtor: M/s KLM Holdings Private Limited; Date of commencement of CIRP: 06.12.2023 (Order Received on 14.12.2023); List of creditors as on: 06.01.2024

List of operational creditors (Workmen)

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of work man	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable					
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Annexure – 6

Name of the corporate debtor: M/s KLM Holdings Private Limited; Date of commencement of CIRP: 06.12.2023 (Order Received on 14.12.2023); List of creditors as on: 06.01.2024

List of operational creditors (Employees)

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of employee	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	

Annexure – 7

Name of the corporate debtor: M/s KLM Holdings Private Limited; Date of commencement of CIRP: 06.12.2023 (Order Received on 14.12.2023); List of creditors as on: 06.01.2024

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Income Tax office ward14(3)	Govt. of NCT of Delhi		29.12.2023	4,39,38,317	0	Default Assessment order	-	-	No	-	-	-	4,39,38,317	4,39,38,317	Claim is under verification

Annexure – 8

Name of the corporate debtor: M/s KLM Holdings Private Limited; Date of commencement of CIRP: 06.12.2023 (Order Received on 14.12.2023); List of creditors as on: 06.01.2024

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that maybe set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

Annexure – 9

Name of the corporate debtor: M/s KLM Holdings Private Limited; Date of commencement of CIRP: 06.12.2023 (Order Received on 14.12.2023); List of creditors as on: 06.01.2024

List of other creditors (Other than financial creditors and operational creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					
				0	0		0	0		0	0	0	0	
				0	0		0	0		0	0	0	0	
				0	0		0	0		0	0	0	0	
				0	0		0	0		0	0	0	0	
				0	0		0	0		0	0	0	0	
				0	0		0	0		0	0	0	0	